

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). Levy of tax on vehicles is State Subject.

(c) In view of answer to parts (a) and (b) above, no information about the number of vehicles operating in Dhanbad district and the number of owners thereto being available, the percentage of owners paying income-tax is not known.

(d) and (e). The Income-tax Department has of late intensified survey operation for bringing to register persons having taxable income/wealth. This survey will also cover owners of vehicles.

केन्द्रीय सरकार के अधिकारियों और कर्मचारियों के यात्रा भत्ते पर किया गया व्यय

10461. श्री राम विलास पासवान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों के दौरान वर्ष-वार केन्द्रीय सरकार के प्रशासनिक अधिकारियों और कर्मचारियों के यात्रा भत्ता पर कुल कितनी राशि व्यय की गई ; और

(ख) उस राशि में से अधिकारियों और कर्मचारियों पर अलग-अलग कितनी राशि व्यय की गई ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) (क) : वर्ष 1977-78 से 1979-80 तक की अवधि के दौरान केन्द्रीय सरकार के प्रशासकीय अधिकारियों और कर्मचारियों (उनको छोड़कर जो विदेशों में भारतीय मिशनों में काम कर रहे हैं) के

यात्रा भत्ते पर हुआ कुल व्यय निम्न प्रकार है :—

वर्ष	(करोड़ रुपये)
1977-78	65.28
1978-79	69.76
1979-80	70.60

वर्ष 1980-81 और 1981-82 के संबंध में सूचना तत्काल उपलब्ध नहीं है। उक्त सूचना एकत्रित की जा रही है और ज्यों ही प्राप्त हो जाएगी सभा पटल पर रख दी जायेगी।

(ख) सभी कर्मचारियों के यात्रा भत्ते से संबंधी व्यय को एक सामान्य उप-शीर्ष "यात्रा व्यय" के अन्तर्गत दर्ज किया जाता है। इसलिए अधिकारियों तथा कर्मचारियों पर हुए इस व्यय के अलग-अलग व्योरे उपलब्ध नहीं हैं।

Authentication of Cheques in Laxmi Commercial Bank Ltd.

10462. SHRI BHEEKHABHAI : will the Minister of FINANCE be pleased to state :

(a) whether the thumb impression of the illiterate account holder is required to be authenticated on both sides of the cheque by a competent officer in non-nationalised banks specially the Laxmi Commercial Bank Ltd.; and

(b) whether authentication of the cheques of such account holders is required as per rule of the Lashkmi Commercial Bank Ltd. ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY) : (a) In the case of illiterate persons, cheques can be signed or endorsed

by means of a thumb mark witnessed, preferably in the presence of his banker or by a person known to the banker.

(b) According to the procedure prescribed by the Lakshmi Commercial Bank Ltd., withdrawals from the saving bank accounts of illiterate depositors should be verified and authenticated by an authorised official who should satisfy himself that the depositor has come in person and he is aware of the contents of the withdrawal form. Alternatively, a certificate in a prescribed form is obtained from a respectable witness known to the bank to the effect that the illiterate depositor has affixed his/her thumb impression on the withdrawal form, the contents of which have been understood by him/her.

SC/ST Representation in MMTC

10463. DR. A.U. AZMI ; Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware of the representations submitted by the scheduled Castes Uplift Union Visakhapatnam about the atrocities and improper implementation of reservation for the scheduled Castes/Scheduled Tribes in the MMTC of India Ltd.; and

(b) if so, the main points thereof and action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) :

(a) and (b). The Union has been submitting representations regarding unfair treatment to SC/ST employees and non-implementation of reservation in recruitment & promotion quotas. These allegations have been locked into. MMTC is following Government instructions relating to recruitment and promotion of SC/ST candidates.

Facilities at Rameswaram and Mandapam for Tourists coming from Sri Lanka

10464. SHRI LAKSHMAN MALICK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his Ministry have proposed to prepare a master plan for augmenting the facilities at Rameswaram and Mandapam for the tourists from Sri Lanka ;

(b) if so, when such Master Plan is expected to be prepared by his Ministry ;

(c) what are the guidelines sent to concerned State Government to cope with ITDC in implementing such programme ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b). Yes, Sir. The Central Department of Tourism has suggested to the State Government to prepare a Master Plan (land-use plan) of Rameswaram for ensuring regulated development on the Island.

(c) No guidelines have been given to the State Govt. concerned for collaborating with ITDC for implementing tourism schemes.

(d) Does not arise.

Opening of a Regional Rural Bank for Sambalpur District

10465. SHRI CHINTAMANI JENA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the State Government of Orissa has submitted a proposal to the Finance